

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 23.01.2021

NOTICE

Take notice that the following matters listed on 27.01.2021 in the Court - III will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 204 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar